

LIBRARY

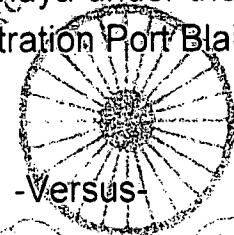
CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH

OA/351/1292/2018

Date of Order: 17.09.2018

Coram : Hon'ble Ms. Bidisha Banerjee , Judicial Member  
Hon'ble Dr. Nandita Chatterjee, Administrative Member

Chanchala Malakar, wife of Shri Swapan Mistry, residing at Qtr. No.1, Block-C, JNRM Campus, Port Blair, South Andaman, and presently posted as a Lower Grade Clerk (Restorer, Library) in Jawaharlal Nehru Rajakiya Mahavidya under the Principal, JNRM College, A&N Administration Port Blair-744104.



--Applicant

-Versus-

1. Union of India, service through the Secretary, Ministry of Home, Govt. of India, Shastri Bhavan, New Delhi – 110001.
2. The Andaman & Nicobar Administration service through the Lt. Governor (Administration), Raj Niwas, Port Blair-744101.
3. The Chief Secretary, Andaman & Nicobar Administration, Secretariat Building, Port Blair-744101.
4. The Secretary (Higher Education), Andaman & Nicobar Administration, Secretariat Building, Port Blair-744101.
5. The Principal, Jawaharlal Nehru Rajakeeya Mahavidyalaya, Andaman & Nicobar Administration, Port Blair-744101.

6. Shri C.A.Aboobacker, Library Assistant, Jawaharlal Nehru Rajakeeya Mahavidyalaya, Andaman & Nicobar Administration, Port Blair-744101.

----Respondents

For the Applicant(s) : Mr. B.K.Das

For the Respondent(s) : Mr. P.K.Das (for Resp. Nos. 2 to 5)  
Mr. B.Bhushan (for Resp. No. 6)

O R D E R(Oral)

Per Bidisha Banerjee, Judicial Member:

Heard Ld. Counsel for the parties.

2. The applicant has filed this O.A. with the following prayers:

"i. The respondents concerned be directed to cancel the candidature of Respondent No.6 for the purpose of being considered by the DPC for promotion to the post of Assistant Librarian in Jawaharlal Nehru Rajakeeya Mahavidyalaya, Andaman & Nicobar Administration, Port Blair;

ii. That after cancelling the candidature of Respondent No.6, the applicant being the sole candidate, the respondent concerned be directed to consider the applicant for promotion to the post of Assistant Librarian;

iii. Such other/further order....."

3. Since the post of Assistant Librarian, Jawaharlal Nehru Rajakeeya Mahavidyalaya, Andaman & Nicobar Administration, Port Blair is lying vacant for long time and the committee that was set up to

examine allegations of the applicant against Sri Aboobacker suggested, on 22.09.2017, initiation of necessary steps to constitute DPC as per Recruitment Rules to fill up the vacancy (Annexure-A/4) but no notification has been issued so far in regard to filling up of the vacancy, We dispose of this O.A. with liberty to the applicant to prefer a representation seeking consideration for promotion, in case a suitable vacancy is advertised, which, if preferred, shall be duly considered by the appropriate authority keeping in mind the report of the committee (supra).

4. O.A. is, accordingly, disposed of with the consent of the parties. There will be no orders as to costs.

(Dr. Nandita Chatterjee)  
Member (A)

(Bidisha Banerjee)  
Member (J)

RK/PS